

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 184/TT/2022

Subject : Petition for determination of transmission tariff of five no. of assets for the 2019-24 tariff period under "North-Eastern Region Strengthening Scheme-VIII".

Date of Hearing : 24.11.2022

Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Petitioner : Power Grid Corporation of India Limited

Respondents : Assam Electricity Grid Company Limited and 6 others

Parties present : Shri S.S. Raju, PGCIL
Shri D.K. Biswal, PGCIL
Shri Zafrul Hasan, PGCIL
Shri Mukesh Bhakar, PGCIL

Record of Proceedings

Due to paucity of time, the Commission adjourned the matter.

2. In the meanwhile, the Commission directed the Respondents to file their reply to the petition by 16.12.2022 and the Petitioner to file rejoinder, if any, by 26.12.2022. The Commission further observed that no further extension of time shall be allowed and directed the parties to comply with the directions within the specified timeline.

3. The matter shall be listed for final hearing on 5.1.2023.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

